CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

OA No.383/99

OA No.393/99

Monday, this the 12th day of November, 2001.

CORAM

HON'BLE MR. A.V.HARIDASAN, VICE CHAIRMAN HON'BLE MR. G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

OA No.383/99

- K.N.Jayapalan
 S/o Narayanan
 Head Booking Clerk
 Southern Railway, Calicut.
- 2. Shini Prakash W/o Prakash Senior Booking Clerk Southern Railway, Calicut.
- 3. Anitha Chandy
 D/o O.T.Chandy
 Senior Commercial Clerk
 Southern Railway, Calicut.
- 4. V.Sethu Lakshmy
 W/o Venugopal
 Senior Booking Clerk
 Southern Railway, Calicut.
- 5. B.Rugmini
 W/o Vijayakumar
 Head Booking Clerk
 Southern Railway, Calicut.
- 6. S.Rajalakshmi
 D/o Sivasankara Iyer
 Senior Booking Clerk
 Southern Railway, Calicut.
- 7. K.T.Ramesh Babu
 S/o Sekharan
 Chief General Clerk
 Southern Railway
 Parappanangadi.
- 8. C.M.Bertymol
 W/o Alfred
 Senior Commercial Clerk
 Southern Railway, Calicut.
- 9. Santhosh R.Chandran S/o K.E.Ramachandran Senior Booking Clerk Southern Railway, Palghat.
- 10. T.P.Sudhakaran S/o Padmanabhan Nair Senior Booking Clerk Southern Railway, Calicut.

11. Mary Kunju
- /W/o Sunny Cheriyan
Senior Commercial Clerk
Southern Railway, Calicut.

Applicants.

[By advocate Mr.T.C.Govindaswamy]

Versus

- 1. Union of India represented by The General Manager, Southern Railway Headquarters Office, Park Town P.O. Madras.
- 2. The Chief Commercial Manager Southern Railway, Headquarters Office Park Town P.O., Madras.
- 3. The Senior Divisional Commercial Manager Southern Railway, Palghat Division Palghat.
- 5. The Financial Adviser & Chief Accounts Officer Southern Railway, Headquarters Office Park Town P.O. Madras.
- 6. The Chairman Railway Board Rail Bhawan New Delhi.

Respondents.

[By advocate Mrs.Sumathi Dandapani]

OA No.393/99

- M.K.Prasanna
 W/o A.K.Dharmajan
- 2. K.C.Lakshmikutty
 W/o M.P.Surendran
- 3. P.P.Antony S/o P.A.Philip
- J.Stella
 D/o K.Joseph
 (All are Senior Commercial Clerks, Southern Railway Booking Office, Cannanore, Palghat Division)
- M.Valsala
 W/o Jyothi Kumar
 Head General Clerk
 Southern Railway, Booking Office
 Tellicherry.
 Applicants.

[By advocate Mr.T.C.Govindaswamy]

Versus

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- 2. The Chief Commercial Manager Southern Railway, Headquarters Office Park Town P.O.

 Madras.
- 3. The Senior Divisional Commercial Manager Southern Railway, Palghat Division Palghat.
- 4. The Senior Divisional Personnel officer Southern Railway Palghat Division, Palghat.
- 5. The Financial Adviser & Chief Accounts Officer Southern Railway, Headquarters Office Park Town P.O.

 Madras.
- 6. The Chairman
 Railway Board
 Rail Bhawan
 New Delhi.

[By advocate Mrs. Sumathi Dandapani]

These two applications having been heard together on 12th November, 2001, the Tribunal on the same day delivered the following common order:

ORDER

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

In both these cases, applicants who are in the cadre of Commercial Clerks/Booking Clerks of the Palghat Division of Southern Railway are aggrieved by the action of the Railway Administration requiring them to remit the amounts shown in the impugned orders. It is alleged in the application that the applicants would be put to undue hardship and undeserved loss if the impugned orders are carried out as the orders are unreasonable and arbitrary.

2. The application is opposed by the respondents. When the application came up for final hearing today, learned counsel on either side agreed that the application can be

disposed of permitting the applicants in these two cases to make detailed representations to the Chairman, Railway Board, New Delhi regarding their grievance and directing the Chairman, Railway Board, New Delhi to dispose of their representations within a reasonable time.

3. In the light of the above submission, these two applications are disposed of permitting the applicants to make detailed representations to the Chairman, Railway Board, New Delhi (6th respondent) within 15 days from today and directing the 6th respondent that if such representations are received, appropriate reply shall be given to the applicants within a period of three months from the date of receipt of the representations.

Dated 12th November, 2001.

G.RAMAKRISHNAN

ADMINISTRATIVE MEMBER

A.V.HARTDASAN VICE CHAIRMAN

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APPEND IX

O.A. 383/99

APPLICANT'S ANNEXURE

- 1. Annexure A1: Copy of the Outstanding List of Calicut Railway Ticketing System for February, 1999 issued by the Chief Booking Supervisor, dated 3.3.99(as extracted by the applicants).
- 2. Annexure R2(a): Copy of the letter No.J/C.419/II/AD/ARTS/CLT dated 22.2.99 issued by the third respondent.
- 3. Annexure A2(b): Copy of the letter No.J/C.419/II/AD/ARTS/CLT dated 22.2.99 issued by the third respondent.
- 4. Annexure A2(c): Copy of the letter No.J/C.419/II/AD/ARTS/CLT dated 22.2.99 issued by the third respondent.
- 5. Annexure A2(d): Copy of the letter No.J/C.419/II/AD/ARTS/CLT dated 22.2.99 issued by the third respondent.
- 6. Annexure A2(e): Copy of the letter No.J/c.419/II/AD/ARTS/CLT dated 22.2.99 issued by the third respondent.
- 7. Annexure A2(f): Copy of the letter No.J/C.419/II/AD/ARTS/CLT dated 22.2.99 issued by the third respondent.
- 8. Annexure A2(q): Copy of the letter No.J/C.419/II/AD/ARTS/CLT dated 22.2.99 issued by the third respondents
- 9. Annexure A2(h): Copy of the letter No.J/C.419/II/AD/ARTS/CLT dated 22.2.99 issued by the third respondent.
- 10. Annexure A2(i): Copy of the letter No.J/C.419/II/AD/ARTS/CLT dated 22.2.99 issued by the third respondent.
- 11. Annexure A2(j): Copy of the letter No.J/C.419/II/AD/BO/CLT dated 10.3.99 issued by the third respondent.
- 12. Annexure A2(k): Copy of the letter No.J/C.419/II/B0/CLT dated 10.3.99 issued by the third respondent.
- 13. Annexure A3: Copy of the Joint Procedure order communicated by the third respondent under letter No.J/C.565/SPTM/Genl/97 (6892)/(8/118/97) dated 26.9.97.
- 14. Annexure A4: Copy of the Joint Commercial and Accounts Procedure Order communicated under letter No.C 548/1/5/1 Vol.IV dated 13.12.96, by the Chief Commercial Manager, Western Railway, Mumbai.
- 15. Annexure A5: True extract of the relevant provisions of Indian Railway Commercial Manual (Paragraphs 229, 237 and 264) issued by the Railways.

RESPONDENT'S ANNEXURE

- Annexure R3(1): Copy of the relevant extract of the recommendations of the committee headed by Shri R.K. Thoopal constituted as per notification No. ERB/I/96/23/15 dated 9.5.96.
- 2. Annexure R3(2):Copy of Railway Boards letter No.95/TOI/10/30/SPTM dated 10.12.96.
- 3. Annexure R3(3): Copy of Joint procedure order dated 18.9.97 of the Railway Board.

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APPLICANT'S ANNEXURE

- 1. Annexure A1(a):Copy of theb letter No.J/C.419/II/AD/BO/CAN dated 10.3.99 issued by the third respondent.
- 2. Annexure A1(b): Copy of the letter No.J/C.419/II/AD/BO/CAN dated 10.3.99 issued by the third respondent.
- 3. Annexure A1(c): Copy of the letter No.3/C.419/II/AD/BO/QAN dated 10.3.99 issued by the third respondent.
- 4. Annexure A1(d): Copy of the letter No.3/C.419/II/AD/BO/CAN dated 10.3.99 issued by the third respondent.
- 5. Annexure A1(e): Copy of the letter No.J/C.419/II/AD/BO/CAN dated 10.3.99 issued by the third respondent.
- 6. Annexure A2: Copy of the Joint Procedure Order communicated by the third respondent under letter No.J/C.565/SPTN/Genl/97(6892)/(B/118/97) dated 26.9.97.
- 7. Annexure A3: Copy of the Joint Commercial and Accounts
 Procedure Order communicated under letter No.C 548/1/
 5/1 Vol.IV dated 13.12.96 by the Chief Commercial Manager,
 Western Railway, Mumbai.
- 8. Annexure A4: True extract of the relevant provisions of Indian Railway Commercial Manual (Paragraphs 229, 237 and 264 issued by the Railways.

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